## Annexure-6

Name of the corporate debtor: Rathna Stores Private Limited; Date of commencement of liquidation: 11.09.2018 List of stakeholders as on: 30.11.2021
List of operational creditors (other than Workmen, Employees and Government Dues)

| $\begin{array}{\|l\|} \hline \text { SI. } \\ \text { No. } \end{array}$ | Name of creditor | Details of claimreceived |  | Details of claim admitted |  |  |  |  |  | $\begin{aligned} & \text { Amount } \\ & \text { of } \\ & \text { continge } \\ & \text { nt claim } \end{aligned}$ | Amount of <br> any <br> mutual <br> dues, that <br> may be set <br> off$\|$ | Amountof claim rejected | $\begin{array}{\|l} \text { Amount } \\ \text { of claim } \\ \text { under } \\ \text { verificati } \\ \text { on } \end{array}$ | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Date of receipt | Amountcl aimed | Amount of claim admitted | Nature of claim | Amount <br> covered by lien <br> or attachment <br> pending <br> Disposal | Whether lien/attach ment removed? (Yes/No) | $\begin{aligned} & \text { Amount } \\ & \text { covered } \\ & \text { by } \\ & \text { guarante } \\ & \text { e } \end{aligned}$ | \% share in total amount of claims admitted |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
| NIL |  |  |  |  |  |  |  |  |  |  |  |  |  |  |
|  |  |  |  |  |  |  |  |  |  |  |  |  |  |  |

